

# IN THE HIGH COURT OF ORISSA, CUTTACK

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**Date : 29.12.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	106423/2025	29.12.2025	RVWPET-294/2025	D.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-13		(Seat No-)
2	106424/2025	29.12.2025	WA-1969/2025	K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-21		(Seat No-)
3	106425/2025	29.12.2025	WP (C) - 37076/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Seat No-)
4	106426/2025	29.12.2025	WP (C) - 37076/2025	M.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Seat No-)
5	106427/2025	29.12.2025	WP (C) - 30871/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	WRIT BRANCH-8	(Seat No-40)
6	106428/2025	29.12.2025	WP (C) - 37072/2025	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-41)
7	106429/2025	29.12.2025	WP (C) - 37072/2025	M.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-41)
8	106432/2025	29.12.2025	WP (C) - 35146/2025	J. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
9	106433/2025	29.12.2025	WP (C) - 36867/2025	B. M. SARANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-24	WRIT BRANCH-2	(Seat No-8)
10	106434/2025	29.12.2025	WP (C) - 36792/2025	B. M. SARANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-24	WRIT BRANCH-1	(Seat No-3)
11	106435/2025	29.12.2025	WP (C) - 36892/2025	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	WRIT BRANCH-6	(Seat No-16)
12	106436/2025	29.12.2025	WP (C) - 35420/2025	N. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-12-24	WRIT BRANCH-6	(Seat No-26)
13	106437/2025	29.12.2025	WP (C) - 35417/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2025-12-24	WRIT BRANCH-6	(Seat No-26)

14	106438/2025	29.12.2025	WP (C) - 36947/2025	P BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-12-23	WRIT BRANCH-1	(Seat No-3)
15	106439/2025	29.12.2025	WP (C) - 35717/2025	C RANA	C.O.	COURT NO. 6	Order Dtd. 2025-12-24	WRIT BRANCH-8	(Seat No- 40)
16	106440/2025	29.12.2025	WP (C) - 35699/2025	L MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-12-24		(Seat No- 40)
17	106441/2025	29.12.2025	WP (C) - 35264/2025	A B MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-12-24	WRIT BRANCH-7	(Seat No- 44)
18	106442/2025	29.12.2025	WP (C) - 35243/2025	A B MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-12-24		(Seat No- 44)
19	106443/2025	29.12.2025	WP (C) - 34648/2025	S. R BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-12-24	WRIT BRANCH-7	(Seat No-5)
20	106444/2025	29.12.2025	WP (C) - 33586/2025	SUBASH CHANDRA PUSPALAKA	C.O.	COURT NO. 6	Order Dtd. 2025-12-24	WRIT BRANCH-5	(Seat No- 22)
21	106445/2025	29.12.2025	WP (C) - 32877/2025	T K SA	C.O.	COURT NO. 21	Order Dtd. 2026-02-23	WRIT BRANCH-8	(Seat No- 43)
22	106446/2025	29.12.2025	WP (C) - 32877/2025	R K SAHU	C.O.	COURT NO. 21	Order Dtd. 2026-02-23	WRIT BRANCH-8	(Seat No- 43)
23	106447/2025	29.12.2025	WP (C) - 35730/2025	M D BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-12-24	WRIT BRANCH-2	(Seat No-7)
24	106448/2025	29.12.2025	WP (C) - 36046/2025	H K BHOL	C.O.	COURT NO. 21	Order Dtd. 2025-12-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
25	106449/2025	29.12.2025	WP (C) - 36945/2025	P BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-12-23	WRIT BRANCH-1	(Seat No-3)
26	106453/2025	29.12.2025	WP (C) - 37022/2025	P K DAS	C.O.	COURT NO. 21	Order Dtd. 2025-12-23	WRIT BRANCH-2	(Seat No- 45)
27	106454/2025	29.12.2025	WP (C) - 37023/2025	P K DAS	C.O.	COURT NO. 21	Order Dtd. 2025-12-23	WRIT BRANCH-3	(Seat No- 28)
28	106455/2025	29.12.2025	WP (C) - 36680/2025	BISWAJIT SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-12-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
29	106476/2025	29.12.2025	SA- 253/1992	S.C.DAS	C.O.	COURT NO. 21	Judgement Dtd. 2025- 12-23	SECOND APPEAL	(Seat No-2)
30	106484/2025	29.12.2025	WP (C) - 35580/2025	D. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-27	WRIT BRANCH-7	(Seat No- 48)

31	106485/2025	29.12.2025	WP (C) - 28196/2025	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-24	WRIT BRANCH-1	(Seat No-4)
32	106430/2025	29.12.2025	CMP- 843/2024	B K DAS	GENERAL		Entire Brief		(Seat No-4)
33	106431/2025	29.12.2025	TRP (C) - 217/2024	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-03-03		(Seat No-4)
34	106450/2025	29.12.2025	MATA- 412/2025	PADMINI KUMARI PANIGRAHY	GENERAL		Vakalatnama		(Seat No-4)
35	106451/2025	29.12.2025	WP (C) - 8062/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-08-19		(Seat No-4)
36	106452/2025	29.12.2025	LAA- 73/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-22		(Seat No-4)
37	106456/2025	29.12.2025	WP (C) - 13392/2023	PRAHALLAD CHANDRA DAS	GENERAL		Entire Brief	WRIT BRANCH-4	(Seat No- 38)
38	106474/2025	29.12.2025	CRLMC- 2843/2011	MANAS PATI	GENERAL		Order Dtd. 2022-06-20	CRIMINAL MISC	(Seat No-3)
39	106475/2025	29.12.2025	FAO- 228/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
40	106478/2025	29.12.2025	WP (C) - 35417/2025	AMRESH MOHANTY	GENERAL		Judgement Dtd. 2025- 12-24	WRIT BRANCH-6	(Seat No- 26)
41	106479/2025	29.12.2025	CRLMC- 3839/2011	MANAS PATI	GENERAL		Order Dtd. 2022-05-06	BAIL-2	(Seat No- 11)
42	106480/2025	29.12.2025	CMP- 925/2025	SUSHIL KUMAR MOHANTY	GENERAL		Affidavit		(Seat No- 11)
43	106481/2025	29.12.2025	WP (C) - 27020/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-01	WRIT BRANCH-4	(Seat No- 38)
44	106482/2025	29.12.2025	WP (C) - 27022/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-01	WRIT BRANCH-4	(Seat No- 38)
45	106483/2025	29.12.2025	WP (C) - 27024/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-01	WRIT BRANCH-4	(Seat No- 38)
46	106457/2025	29.12.2025	RSA- 319/2023	A K BUDHIA	GENERAL		Order Dtd. 2024-06-25	SECOND APPEAL	(Seat No-1)
47	106458/2025	29.12.2025	WP (C) - 3797/2013	PURUSOTTAM	GENERAL		Order Dtd. 2013-03-08		(Seat No-1)
48	106459/2025	29.12.2025	RSA- 319/2023	T BUDHIA	GENERAL		Order Dtd. 2024-06-25	SECOND APPEAL	(Seat No-1)

49	106460/2025	29.12.2025	WP (C) - 32401/2022	S C DAS	GENERAL		Order Dtd. 2022-12-07	WRIT BRANCH-4	(Seat No- 17)
50	106461/2025	29.12.2025	BLAPL- 13662/2025	SOMANATH MITRA	GENERAL		Order Dtd. 2025-12-24		(Seat No- 17)
51	106462/2025	29.12.2025	WP (C) - 37035/2025	P K BARIK	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-1	(Seat No-3)
52	106463/2025	29.12.2025	WP (C) - 35067/2025	T K BARIK	GENERAL		Order Dtd. 2026-03-20		(Seat No-3)
53	106464/2025	29.12.2025	WP (C) - 35430/2025	T K BARIK	GENERAL		Order Dtd. 2026-03-20		(Seat No-3)
54	106465/2025	29.12.2025	CONTC- 5386/2025	S SAMAL	GENERAL		Order Dtd. 9999-12-31		(Seat No-3)
55	106466/2025	29.12.2025	CRLMC- 1530/2025	C SAHU	GENERAL		Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-2)
56	106467/2025	29.12.2025	ABLAPL- 14604/2025	P K PAL	GENERAL		Order Dtd. 2025-12-23		(Seat No-2)
57	106468/2025	29.12.2025	WP (C) - 10063/2024	P K PAL	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH-5	(Seat No- 32)
58	106469/2025	29.12.2025	ABLAPL- 14706/2025	B. R. SENAPATI	GENERAL		Order Dtd. 2025-12-24	BAIL-2	(Seat No- 12)
59	106470/2025	29.12.2025	ABLAPL- 14486/2025	B. R. SENAPATI	GENERAL		Order Dtd. 2025-12-22	BAIL-1	(Seat No-3)
60	106471/2025	29.12.2025	WA- 119/2025	S. C. DAS	GENERAL		Order Dtd. 2025-06-19		(Seat No-3)
61	106472/2025	29.12.2025	CONTC- 4375/2025	S. C. DAS	GENERAL		Order Dtd. 2025-11-14		(Seat No-3)
62	106473/2025	29.12.2025	WP (C) - 37017/2025	A. K. SARANGI	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
63	106477/2025	29.12.2025	WP (C) - 35417/2025	AMRESH MOHANTY	GENERAL		Order Dtd. 2025-12-24	WRIT BRANCH-6	(Seat No- 26)

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